NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/568/(IB)/2017

NAME OF THE PETITIONER(S) : VINITHA ASSOCIATES LTD

NAME OF THE RESPONDENT(S) : VASAVI HOUSING INFRASTRUCTURE LTD

UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner present and sought time for filing proof of sending notice to the respondent by way of an affidavit. Time is enlarged at request. Put up on 14.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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